

**Virtual Court Hearing Cases in Ramanathapuram District**

**Cause List Date: 25.06.2021**

**PRINCIPAL DISTRICT COURT, RAMANATHAPURAM**

Link:-[https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_MTZkYzM0YzEtMGMwMC00MzhiLTgyM2YtYzk5ZjM1MDA2ZGFm%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_MTZkYzM0YzEtMGMwMC00MzhiLTgyM2YtYzk5ZjM1MDA2ZGFm%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d)

[join/19%3ameeting\\_MTZkYzM0YzEtMGMwMC00MzhiLTgyM2YtYzk5ZjM1MDA2ZGFm%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_MTZkYzM0YzEtMGMwMC00MzhiLTgyM2YtYzk5ZjM1MDA2ZGFm%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d)

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	1199/2021	B	118/2015, Erwadi Dharga P.S.	U/s.341, 392 IPC r/w 397 IPC	Satham Hussain	G. Kesavan
2.	1207/2021	B	459/2021, Kenikarai P.S.	379 IPC and 21(1) Mines and Minerals (Development) Regulation Act.	Dinesh and one another	K. Anbu Chelihan
3.	1214/2021	B	459/2021, Kenikarai P.S.	379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act	Suresh	M.Arunkanan
4.	1236/2021	B	452/2021 Kenikarai P.S	4(1)(g), 4(1)(f),4(1)(b) 4(1-A) TNP Act.	Sakthi	V.Mahimairajan
5.	1208/2021	B	182/2021, Rameswaram Town	399 IPC	Hariharasuthan	R.Saravana kumar
6.	1221/2021	B	182/2021 Rameswaram Town P.S	U/s.399 IPC	Sathiyarayanan	R.Saravana Kumar
7.	1239/2021	B	182/2021 Rameswaram Town P.S	U/s. 399 IPC	Rajesh	T.M.Arun Kannan
8.	1261/2021	B	182/2021 Rameswaram Town P.S.	U/s.399 IPC	Suresh Kumar and 1 another	K.Muthuduraisamy
9.	1256/2021	B	95/2021 Rameswaram Jetty P.S	U/s.9,39(1), 50,51(1) of Wild Life Protection Act 1972	Villayutham	P.Ravikumar
10.	1260/2021	B	149/2021 Uchipuli P.S	U/s.302 IPC @ 147, 148, 342, 302 IPC r/w 109, 120 IPC	Deva @ Devatharan	S.Shanmuganathan
11.	1262/2021	B	143/2021 Keelathooval P.S	U/s.307 PPD L Act	Kalidoss and 3 Others	K.Muthuduraisamy
12.	1209/2021	AB	459/2021, Kenikarai P.S.	U/s.379 IPC and 21(1) Mines and Minerals (Development) and Regulation Act.	Deepak	K. Anbu Chelihan

13.	1228/2021	AB	1/2021 DCB, Ramanathapuram	U/s.406, 420 IPC	Gurukaleeswar an and 2 Others	S.Chellamani
14.	1249/2021	AB	47/2021 Valinokkam P.S	U/s.4(1) (aaa) TNP Act	Senthil and 3 others	M. Jothimurugan
15.	1263/2021	AB	112/2021 Mandalamanikam P.S	U/s.294(b), 323, 341, 506(ii) IPC	Ramesh Kumar and 2 Others	K.Muthuduraisamy
16.	1264/2021	AB	146/2021 Thiruvadana P.S	U/s.294(b), 324, 506(ii) IPC r/w 47 W.H.Act	Neelakandan and 1 another	K.R.M.Karunaivelpandian
17.	1253/2021	C	166/2021 Kenikarai P.S	U/s.294(b), 323, 324, 307 IPC and 4 of TNW.H. Act	Kalimuthu	G.Vanniyaraj
18.	1254/2021	C	166/2021 Kenikarai P.S	U/s.294(b), 323, 324, 307 IPC and 4 of W.H Act	Anitha	G.Vanniyaraj
19.	1265/2021	C	11/2020 AWPS, Thiruvadana	U/s.U/s.417, 420, 506(ii) IPC and 376 IPC	Boomi @ Boominathan	K.Gunasekaran

**SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**FAST TRACK MAHILA COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**JUDICIAL MAGISTRATE NO.I COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**JUDICIAL MAGISTRATE NO.II COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**ADDITIONAL MAHILA COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**ADDITIONAL DISTRICT JUDGE, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**SUBORDINATE COURT, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**CHIEF JUDICIAL MAGISTRATE, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**FAMILY COURT, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**DISTRICT MUNSIF COURT, RAMANATHAPURAM**

SLNo	Case No	Stage	Plaintiff name	Respondent name	plaintiff side Advocate	Respondent side Advocate
Nil						

**SPECIAL COURT FOR LANDGRABBING CASES, RAMANATHAPURAM**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Plaintiff/ Petitioner Name</b>	<b>Defendant / Respondent Name</b>	<b>Plaintiff / Petitioner Advocate</b>	<b>Defendant / Respondent Advocate</b>
Nil						

**ADDITIONAL DISTRICT JUDGE, PARAMAKUDI**

<b>Sl. No.</b>	<b>Cr.M.P. No.</b>	<b>Type of Petition</b>	<b>Cr.No. and Police Station</b>	<b>Section of Law</b>	<b>Name of the Accused</b>	<b>Name of the Counsel (Tvl)</b>
Nil						

**JUDICIAL MAGISTRATE COURT, PARAMAKUDI**

<b>Sl. No.</b>	<b>Cr.M.P. No.</b>	<b>Type of Petition</b>	<b>Cr.No. and Police Station</b>	<b>Section of Law</b>	<b>Name of the Accused</b>	<b>Name of the Counsel (Tvl)</b>
Nil						

**SUBORDINATE COURT, PARAMAKUDI**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Plaintiff/ Petitioner Name</b>	<b>Defendant / Respondent Name</b>	<b>Plaintiff / Petitioner Advocate</b>	<b>Defendant / Respondent Advocate</b>
Nil						

**DISTRICT MUNSIF COURT, PARAMAKUDI**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Plaintiff/ Petitioner Name</b>	<b>Defendant / Respondent Name</b>	<b>Plaintiff / Petitioner Advocate</b>	<b>Defendant / Respondent Advocate</b>
Nil						

**JUDICIAL MAGISTRATE COURT, MUDUKULATHUR**

**Link:- [https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_MjUyMzI5NmMtNGJhMS00MmUxLTg3YTgtODI1NTI2NDkxMmZi%40thread.v2/0?context=%7b%22id%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_MjUyMzI5NmMtNGJhMS00MmUxLTg3YTgtODI1NTI2NDkxMmZi%40thread.v2/0?context=%7b%22id%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d)**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1266/2021	147/2021 Keelathoval PS,	147,148,294(b),323,324,342, and 506(i) IPC	Sentamil Arasu,31/2021 S/o. Shanmugam, Vengalalurichi.	V.Dhisai Indiran, (9025973717) thisaiagal@gmail.com	APP

**SUBORDINATE COURT, MUDUKULATHUR**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**DISTRICT MUNSIF COURT, MUDUKULATHUR**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, THIRUVADANAI**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KAMUTHI**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KADALADI**

<b>Sl. No.</b>	<b>Cr.M.P. No.</b>	<b>Type of Petition</b>	<b>Cr.No. and Police Station</b>	<b>Section of Law</b>	<b>Name of the Accused</b>	<b>Name of the Counsel (Tvl)</b>
Nil						

**IN THE COURT OF DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT RAMESWARAM**

<b>Sl. No.</b>	<b>Cr.M.P. No.</b>	<b>Type of Petition</b>	<b>Cr.No. and Police Station</b>	<b>Section of Law</b>	<b>Name of the Accused</b>	<b>Name of the Counsel (Tvl)</b>
Nil						

Principal District Judge,  
Ramanathapuram.